

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2355
ANSWERED ON 13TH MARCH, 2025**

DEVELOPMENT AND UPGRADATION OF NH-183

2355. SHRI.KODIKUNNIL SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current status of the development and upgradation works of National Highway 183, particularly the stretch between Kollam and Chengannur;**
- (b) the funds allocated and released for this project in the last five years, year-wise;**
- (c) whether there have been any delays in the project implementation, and if so, the reasons for such delays;**
- (d) the expected timeline for 3A, 3D notification & land acquisition for the works on NH-83 between Kollam and Chengannur;**
- (e) the details of existing proposals for the further development, expansion and maintenance of NH-183, including widening, new bypasses or other infrastructural improvements along with the details of four-line alignment; and**
- (f) the steps being taken by the Government to expedite the project and ensure timely completion?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

- (a) All strengthening works for the stretches on NH 183 including the stretch from Kollam to Chengannur have been completed.**
- (b) Government allocates funds for National Highways (NHs) State/UT/Agency-wise and not project/NH-wise. Details of funds allocated and expenditure incurred towards development of NHs in the State of Kerala during last five years and current financial year are as under:**

Financial year	Allocation (Rs. in Crore)	Expenditure (Rs. in Crore)
2019-20	1265.0	1265.0
2020-21	12831.0	12831.0
2021-22	10136.0	10136.0
2022-23	3994.0	3994.0
2023-24	10419.0	10419.0
2024-25 (till 31.01.2025)	2756.0	2690.0

(c) The completion of works on NHs in the State of Kerala is delayed mainly due to delays in land acquisition, forest clearance, utility shifting, Covid Pandemic, borrow area and earthwork approvals, abnormal rainfalls, poor planning and resource mobilization by the contractors, etc.

(d) Development and maintenance of NHs in the country including the State of Kerala is a continuous process. Works on NHs including their pre-construction activities are accordingly taken up to keep the NHs in traffic worthy conditions depending upon inter-se priority, traffic density and synergy with PM Gati Shakti National Master Plan. The Government has taken up initiatives for publication of notification under Section 3A of National Highways Act, 1956 for land acquisition from km 4/200 to km 62/100 of NH 183 in the State of Kerala.

(e) The stretch from Kollam (km 0/0) to Anjilimoodu (km 62/100) of NH 183 is planned for development to four lane NH standards with paved shoulder. Preparation of Detailed Project Report (DPR) has been taken up for the stretches from km 106/700 to km 137/000 and from km 160/000 to km 215/450(Kerala/ Tamil Nadu Border). Alignment has been approved for three bypasses, namely Pambanar Bypass, Vandiperiyar Bypass and Kumily bypass. Remaining portion of NH 183 between km 62/100 to 106/700 and between km 137/000 to 160/000 are at tender stage for DPR preparation.

(f) All projects on NHs including the projects in the State of Kerala are regularly monitored through Project Management Information System (PMIS) Portal and Data Lake Portal at Executing Agency level and through Project Monitoring Group (PMG) portal at

Ministerial level. Specific Project Implementation Units (PIUs) and dedicated project consultants are placed at site for ensuring timely completion of projects. The projects are also reviewed from time to time at various levels within the Government.
